

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MR. M K HANJURA

Petition(s) for Special Leave to Appeal (Crl.) No(s).
4266-4268/2014

RAM PRASAD

Petitioner(s)

VERSUS

STATE OF U.P & ANR ETC.

Respondent(s)

(with appln. (s) for exemption from filing O.T. and permission to
file additional documents)

Date : 04/08/2015 These petitions were called on for hearing today.

For Petitioner(s)

Mr. Pawanshree Agrawal, Adv.

Mr. Imtiaz Ahmed, adv.

M/s. Equity Lex Associates, Adv.

For Respondent(s)

Mr. Vibhu Tiwari, adv.

Mr. Ravi Prakash Mehrotra, Adv.

UPON hearing the counsel the Court made the following
O R D E R

The office report is that the Id. counsel for the respondent No.1 has already filed the counter affidavit. The respondent Nos.2-5 have failed to file the counter affidavit within the period stipulated under the rules. Viewed thus, the matter shall be processed for listing before the Hon'ble Court on its own turn.

(M K HANJURA)
Registrar

SB